Amendment of the list of SCs/Sis

1143. SHRI PRAMOD MAHAJAN: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to amend the list of Scheduled Tribes and Scheduled Castes; and

(b) if so^1 , what are the details thereof?

THE MINISTER OF WELFARE (SHRI SITA RAM KESRI): (a) and (b) The proposal to include some Castes in the SC/ ST lists is under consideration.

12.00 Noon

[The Dcputv Chairman in the Chair] PAPERS LAID ON THE TABLE Notification of the Ministry of Finance (Department of Economic Affairs)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Madam, I lay on the Table, under sub-section (2) of section 12 of the Capital Issues (Control) Act, 1947, a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification S.O. No. 540(E), dated the 21st August, 1991, publishing the Capital Issues (Application for Consent) Amendment Ru'es, 1991. [Placed in. Library. *See* No. LT-815/91]

. I. Report and Accounts (1990-91) of the Gem and Jewellery Export Promotion Council, Bombay and related papers.

II. Notification of Ministry of Commerce

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Madam. 1 lay on the Table—

I. A copy each (in English and Hindi) of the following papers:—

(i) Twenty-fifth Annual Report and Accounts of the Gem' and Jewellery

Export Promotion Council, Bombay. for the year 1990-91, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Council. (Placed in [Placed in Library. See No, LT 777/ 91(i) and (ii)].

II. A copy (in English and Hindi) of (he Ministry of Commerce Notification S.O. No. 581(E), dated the 9th September. 1991, publishing the Imports (Control) (Amendment) Order, 199!.

[Placel in Library. Sec No- LT 776/91]

Notification of the Ministry of Energy (Department of Power)

THE MINISTER OF SLATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOU'RCES (SHRI KALPNATH RAI): Madam, 1 lay on the Table, under sub-section O) of section 38 of the Indian Electricity Act, 1910, a copy (in English and Hindi) of the Ministry of Energy (Department of Power), Notification G.S.R. No. 466, dated the 17!lt August, 1991, publishing the Indian Electricity (Amendment-!) Rules. 1991. [Placed in Library. *See* No. LT-797/91]

Notification of Monopolies and Restrictive Trade Practices Commission

THE MINISTER OF SLATE IN THE MINISTRY OF PARLIAMENTARY AF-FIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS 'SHRI KUMARAMANGA-RANGARAJAN LAM): Madam. I lay on the Table, under subsection (3) of section 66 of the Monopolies and Restrictive Trade Practices Act. 1969, a copy (in English and Hindi) of the Monopolies and Restrictive Trad-Practices Commission. Notification G.S;R, No. 283(E), dated the 30th May, 1991. publishing the Monopolies and Restrictive Trade Practices Commission Regulations, .1991. [Pleased in Library, See No. LT 781/91]